

X

S.L. No. 160

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(EASTERN ZONE, KOLKATA BENCH)

Original Application No. 54 of 2025

Howrah dumpyard cannot take any more waste: Experts"- News item
published in The Times of India, dt. 24.03.2025, Kolkata

..Applicant

Vs

Principal Secretary, Department of Environment and Forest,
Government of West Bengal & Ors

.. Respondents

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Filed by

Amrita Pandey
Amrita Pandey

Advocate for Respondent no. 4 HMC

WB/1741/2009



22 MAY 2025

X

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(EASTERN ZONE, KOLKATA BENCH)

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Howrah dumpyard cannot take any
more waste: Experts"- News item
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24.03.2025, Kolkata

..Applicant



-Vs-

Principal Secretary, Department of
Environment and Forest,
Government of West Bengal & Ors

.. Respondents

AFFIDAVIT ON BEHALF OF HOWRAH MUNICIPAL CORPORATION
Being Respondent no. 4

I, Bandana Pokhriyal, daughter of Sri Chandra Shashi Pokhriyal, aged about 35 years, by faith - Hindu, By Occupation - Service, presently holding the position of Commissioner, Howrah Municipal Corporation (HMC), 4, Mahatma Gandhi Road, Howrah-711101 do hereby solemnly affirm and state as follows:

1. I am duly authorized by the Howrah Municipal Corporation (HMC) to depose this affidavit on its behalf in the matter of Original Application No. 54 of 2025 before the National Green Tribunal

Bandana Pokhriyal

(Eastern Zone Bench), Kolkata, and am fully conversant with the facts of the case.

2. In compliance with the interim Order dated 28.03.2025 passed by the Hon'ble Tribunal, the HMC has taken immediate steps to prepare and submit an Action Taken Report (ATR) regarding the current scenario of the Belgachia Trenching Ground (BTG) and its vicinity following the recent landslide.

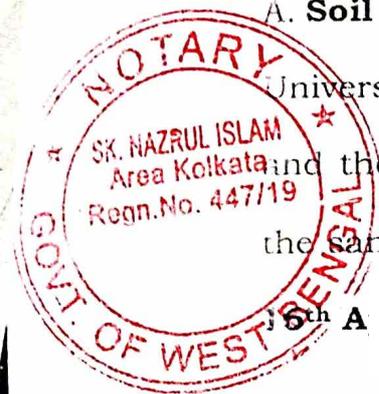
3. That the answering respondent has in consultation with the KMDA and the District Administration taken the following steps:-

A. Soil Test Report: HMC has engaged specialists from Jadavpur University to conduct a soil test of the BTG area. The report is awaited and the respondent prays for time to place of the record and submit the same upon receipt.

B. Water Supply Restoration: That HMC is taking all efforts to coordinate with the KMDA for the restoration of water supply from the Padmapukur Water Treatment Plant, and a status report is being compiled.

C. Drainage System Restoration: Simultaneously, assessments are being carried out to restore the damaged drainage system in the area, and a detailed plan is being prepared.

Bandana Potkhiyal



4. Bio-mining of Legacy Waste: Additionally, a plan of action for the bio-mining of the remaining legacy waste at the BTG is being finalized in consultation with experts.

5. Rehabilitation & Compensation: The District Administration, Howrah, has been requested to provide details of short-term and long-term rehabilitation packages for affected beneficiaries, including photographs and any decisions taken regarding an alternative site for the disposal of daily municipal solid waste, considering the permanent stoppage of dumping at the Belgachia Trenching Ground after the recent disaster. **In this connection, copy of the letter dated 16th April, 2025 addressed to the District Magistrate, Howrah and other communication :** and reports received are annexed hereto and marked with Letter

R/1 colly



6. The HMC is making all possible efforts to compile the Action Taken Report (ATR) within the stipulated four-week deadline set by the Hon'ble Tribunal. However, the completion of the report is contingent upon the timely submission of inputs from the KMDA and the District Administration. The respondent prays for granting liberty to file further affidavit to bring on record the finalized ATR.

7. That the respondent respectfully requests the Hon'ble Tribunal to take this affidavit on record and as and when the concerned authorities (KMDA, District Administration) submit their reports for the work undertaken, it will be submitted before this Hon'ble Tribunal.

Bandana Pochriyal

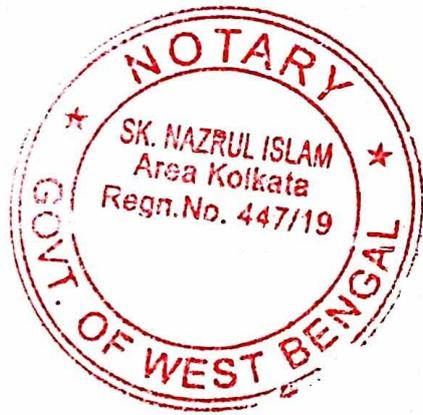
8. That the respondent is all along ready and willing to comply with such other directions passed by this Hon'ble Tribunal and seeks liberty to file further affidavit to bring on record the subsequent events before this Hon'ble Court.

9. That the statements made in paragraph nos. 1 to 2 are true to the best of my knowledge and belief, and no part of it is false or concealed and the statements made in paragraph nos. 3 to 9 are information derived from record and the rest thereof are my humble submission before this Hon'ble Court.

Bandana Pottniyal

DEPONENT:
Commissioner
Howrah Municipal Corporation

*Identified by me
Ananta Pandey
for
WB/1741/2029*



Solely Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CRPC

[Signature]
Notary

SK, Nazrul Islam
Notary, Govt. of W.B.
Regn. No. 447/19
City Civil Court, Kolkata

22 MAY 2025

Verification

I, the deponent above-named, do hereby verify that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no part of it is false or misleading.

Bandana Paulraj

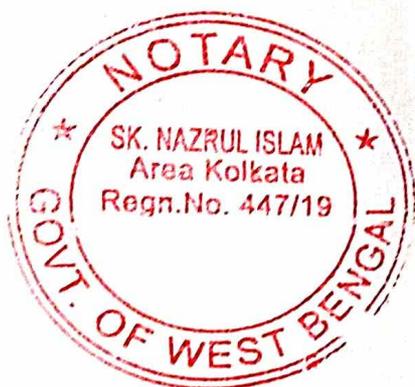
Deponent:

Commissioner
Howrah Municipal Corporation

Substituted by me

*Asst
db*

WB/1741/2020





HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 02/Gen (S.C. Cell)/Commr./2025-26

Dated : April 16, 2025.

To,
The District Magistrate
Howrah,

R/1 colly

Sub : Seeking Report regarding Belgachia Dump yard in connection with OA Reg.

Madam,

Apropos of the above and pursuant to your letter communicated vide Memo No. 100/Env./ Howrah, dated 07.04.2025 on the captioned subject, it may kindly be noted that since the Hon'ble NGT, EZ in their interim Order dated 28.03.2025 has inter-alia directed the HMC for submission of an Action Taken Report with regard to photographs on record and the current scenario which includes inter-disciplinary multi-stakeholder involvement, viz SWM, Drainage & Sewerage, Water Supply, Rehabilitation, etc., we are on the job of seeking sectoral reports for preparation of a comprehensive ATR within the stipulated period for compliance of the Hon'ble NGT's above direction and a copy of the same will be shared as soon as the same is prepared please.

Further, as the ATR could not be completed without inclusion of the compensation and rehabilitation package provided / to be provided on short-term and long-term basis by the Dist. Administration to the affected beneficiaries of that area, a report to that effect may kindly be shared with us with required photographs etc. along-with the decision taken, if any, for finding an alternative site for processing the daily generated fresh municipal solid waste of the HMC area in near future considering the permanent stoppage of dumping at the Begachia Trenching Ground following the incident of recent disaster.

Thanking you,

Yours faithfully


Commissioner

Howrah Municipal Corporation
Dated : April 16, 2025.

Endt. No. 02/1(6) /Gen (S.C. Cell)/Commr./2025-26

Copy forwarded for favour of information :

1. The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata – 700106;
2. The Sr. Special Secretary, UD&MA Dept., Govt. of West Bengal;
3. The Secretary, HMC;
4. The OSD (Cons), HMC;
5. The OSD (Law), HMC – With request to keep our Ld. Counsel apprised on the matter;
6. Dept. Guard File.


Commissioner

Howrah Municipal Corporation





HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 05/Gen (S.C. Cell)/Commr./2025-26

Dated : April 24, 2025.

To,
The Director,
SUDA,
“ILGUS BHAVAN”,
HC Block, Sector – III,
Bidhannagar,
Kolkata – 700106.

Sub : OA No. 54/2025/EZ before the Hon'ble NGT in connection with the Belgachia Trenching Ground of the HMC – Reg.

Sir,

Apropos of the above and in compliance of the interim Order dated 28.03.2025 of the Hon'ble NGT in the instant OA which inter-alia has directed the HMC for submission of an Action Taken Report with regard to photographs on record and the current scenario of the Belgachia Trenching Ground and its vicinity following the recent landslide, we may kindly be provided at the earliest convenience the official post-facto confirmation for diversion of the fresh waste of this Corporation to the Integrated Municipal Solid Waste Processing Plants of Eastern Organics Fertilizer (P) Ltd at the Dhapa Dumping Ground of the KMC & RMWC Badyabati respectively on daily basis which are being done as an interim measure from 26.03.2025 onwards as per direction of the higher authority in absence of any official dumpsite of the HMC following the closure of the BTG on and from 25.03.2025. Further, as per the official communication received from the District Magistrate, Howrah vide Memo No. 199/1(6)/DDM, dated 04.04.2025 the required land details in Mouja Baigachi, J.L. No. 01, LR Plot No. 1922, Khatian No. 1, admeasuring 16.7300 acres for setting-up of fresh waste management and processing plant of the HMC has already been reported to the UD&MA Dept. for according approval for initiating the process of Inter Departmental Transfer proposal as per norms please.

As the completed ATR has to be submitted before the Hon'ble NGT within four weeks time, an early sharing of the above information would help us to meet the deadline ibid.

Thanking you,

Yours faithfully

Commissioner

Howrah Municipal Corporation

Dated : April 24, 2025.

Endt. No. 05/1(6)/Gen (S.C. Cell)/Commr./2025-26

Copy forwarded for favour of information :

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata – 700106;
- 2) The Sr. Special Secretary, UD&MA Dept., Govt. of West Bengal;
- 3) The District Magistrate, Howrah;
- 4) The Secretary, HMC;
- 5) The OSD (Law), HMC – With request to keep our Ld. Counsel apprised on the matter;
- 6) The OSD (Cons), HMC;
- 7) Dept. Guard File.

Commissioner

Howrah Municipal Corporation

OTC Law



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

Dated : April 16, 2025.

No. 01 /Gen (S.C. Cell)/Commr./2025-26

To,
The Chief Executive Officer,
KMDA,
UNNAYAN BHAWAN,
DJ-8-11, 2nd Avenue,
DJ Block, Sector – II,
Bidhannagar,
Kolkata – 700091.

Sub : Request for report in connection with OA No. 54/2025/EZ before the Hon'ble NGT in connection with the Belgachia Trenching Ground of the HMC – Reg.

Sir,

Apropos of the above and in compliance of the interim Order dated 28.03.2025 of the Hon'ble NGT in the instant OA which inter-alia has directed the HMC for submission of an Action Taken Report with regard to photographs on record and the current scenario of the Belgachia Trenching Ground and its vicinity following the recent landslide, we may kindly be provided at the earliest convenience reports on the following issues that are currently being addressed by your good-office please :

- (i) Report of Soil Test of the BTG area being done by the specialists from the Jadavpur University;
- (ii) Report on restoration of Water Supply from the Padmapukur Water Treatment Plant;
- (iii) Report on restoration of the damaged drainage system of that area;
- (iv) Plan of action for completion of the process of the Bio-mining for the left over legacy waste at the BTG.

As the completed ATR has to be submitted before the Hon'ble NGT within four weeks time, an early sharing of the above information would help us to meet the deadline ibid.

Yours faithfully

Commissioner

Howrah Municipal Corporation

Dated : April 16, 2025.

Endt. No. 01/1(6) /Gen (S.C. Cell)/Commr./2025-26

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- 2) The Sr. Special Secretary, UD&MA Dept., Govt. of West Bengal;
- 3) The District Magistrate, Howrah;
- 4) The Secretary, HMC;
- 5) The OSD (Law), HMC – With request to keep our Ld. Counsel apprised on the matter;
- 6) Dept. Guard File.

Commissioner

Howrah Municipal Corporation

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HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH-711 101

☎ 033 2638 3211/12/13 ☎ 033 2641 0830

Visit us www.hmc.org.in

Engineering Department

Report

1. S&D Department has excavated a Kancha Drain at the North & North West side of Belgachia Trenching Ground and now waste water is passing through this drain.
2. Pumps at Jheel Road Pumping Station is running ground clock. ^{?? around the}
3. Total 17 Nos. Pumps have been installed for dewatering.
4. KMDA has started to construct a sewer line of 1600 mm dia at North and North West side of Belgachia Trenching Ground.
5. KMDA has started sheet piling work and also excavated Kancha Drain at the west side of BTG.
6. KMDA has constructed a 500 mm dia micro tunnel upto Oxidation Pond from the Weigh Bridge side to pass excess water through pump.

Some photographs have been attached herewith.

[Signature]
29.9.25

Sub Assistant Engineer (S&D)
Howrah Municipal Corporation
Howrah

[Signature]
24.4.2025

Executive Engineer (S&D)
Howrah Municipal Corporation
Howrah

[Signature]

For information pl

[Signature]
24.4.2025

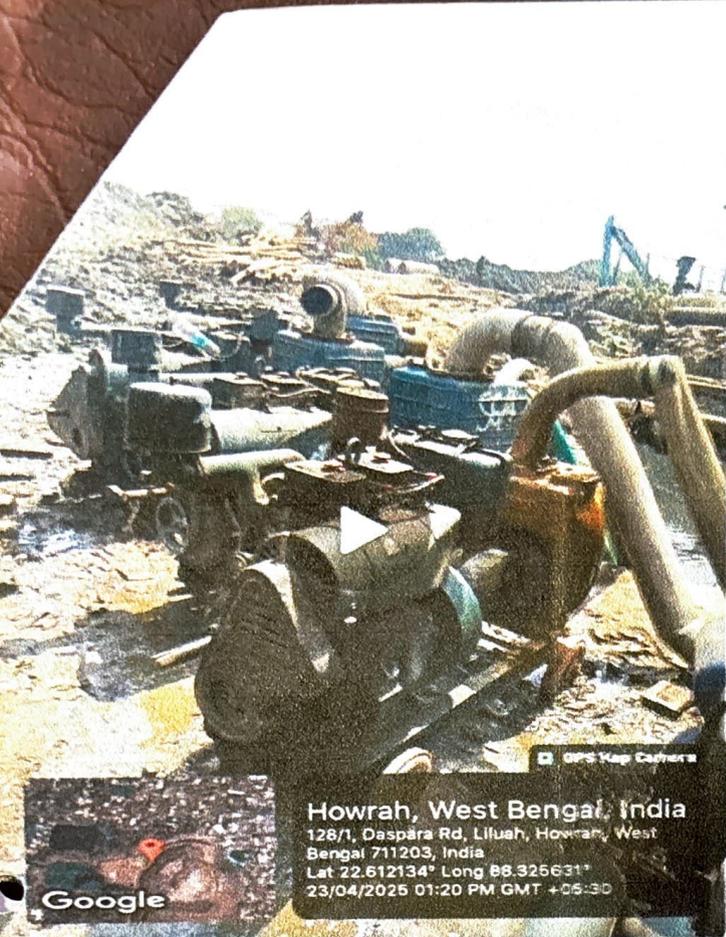
For kind perusal. We request to incorporate it in our ATR for OA 54/2025, if considered pl.

[Signature]
29/04/25

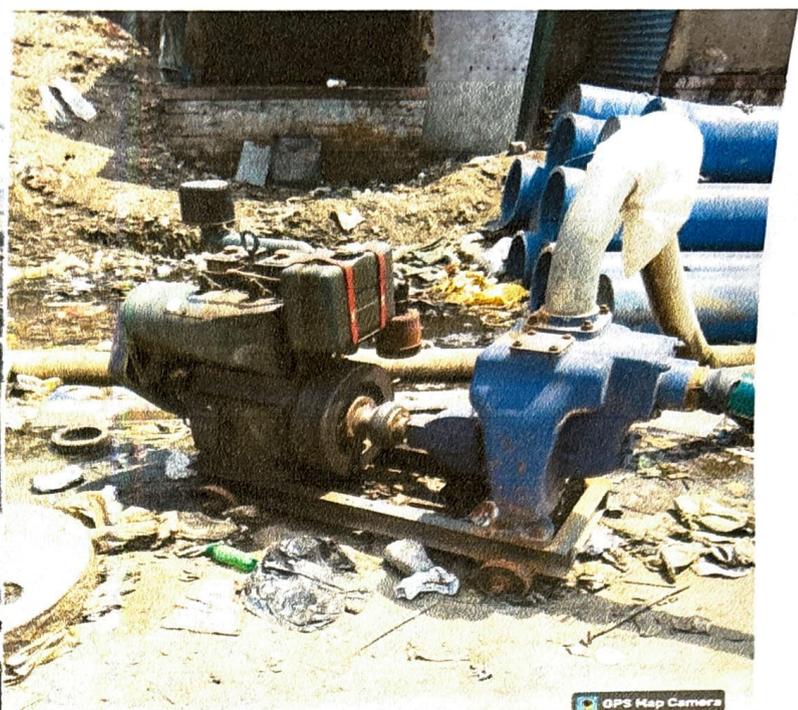
J.T. Sup (Secy)

[Signature]
54/2025
Commr, HMC
Howrah

[Signature]
25/4



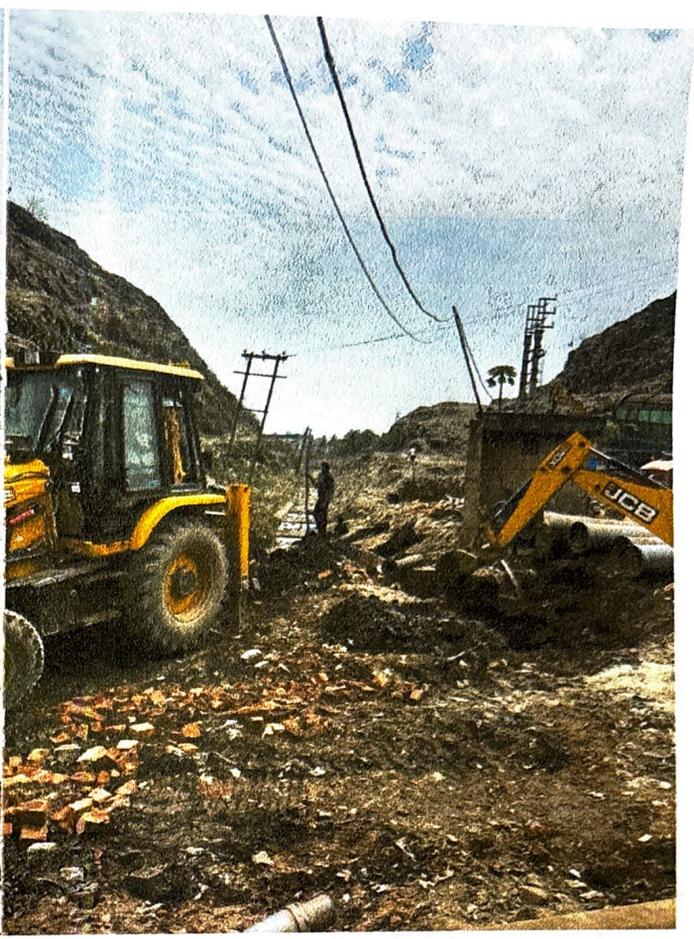
Howrah, West Bengal, India
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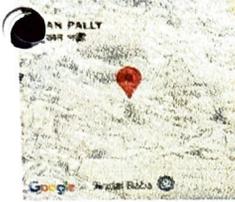
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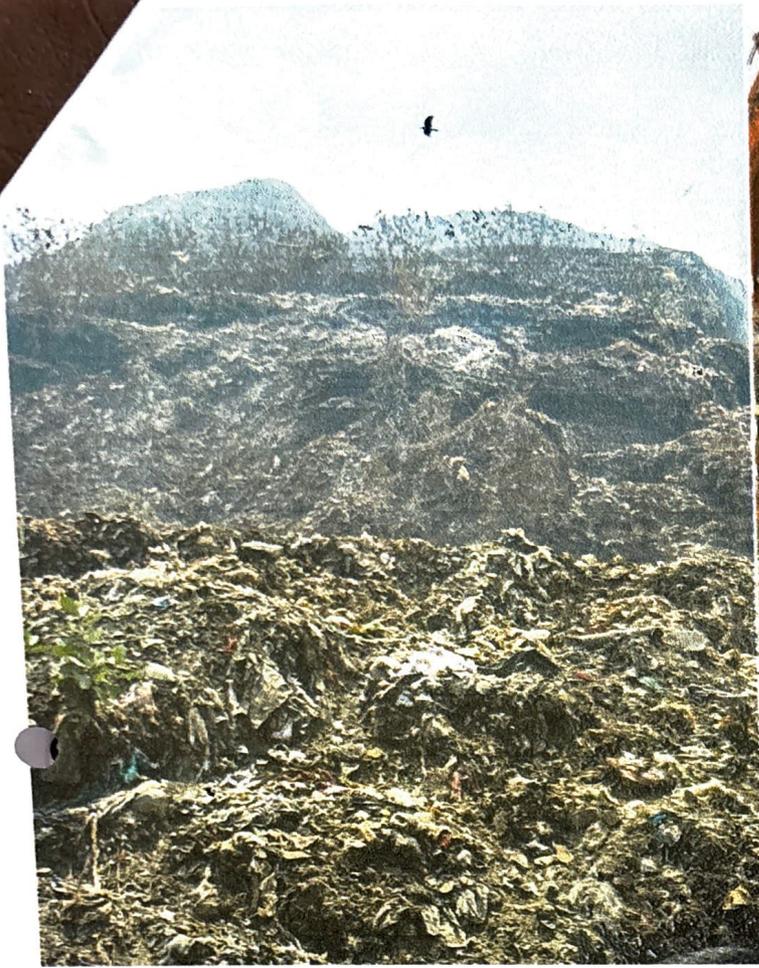


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 29, Jhil Rd, Bamangachi, Liluah, Howrah, West Bengal 711106, India
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30-Mar-2025 09:52:50
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 Daspara Road
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 Howrah
 Presidency Division
 West Bengal
 Altitude: 33.0m
 Speed: 0.1km/h





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~~Report~~
Secretaries

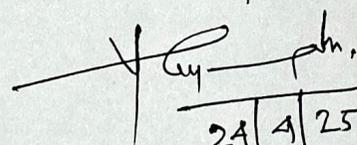
Report of Superintendant Engineer and in charge of Executive Engineer, North Division, Water Supply Sector, KMDA regarding restoration work at Belgachia Trenching ground may kindly be seen.

Land Sliding took place at Belgachia Trenching ground on 20/03/25 and restoration work completed within 24/3/2025 all water supply restored.

No work left undone regarding land slope Sliding at Belgachia Trenching Ground.

All water Tanker movement & supply of water Tanker done by AE/MV Deptt. Details data may please be collected from Motor Vehicle Deptt, HMC Please.

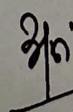
Submitted please.


24/4/25

Notes above for kind perusal. 'A' may be asked from the M.V. Deptt on urgent basis for compilation of the ATR ps.


25/04

Coamm/HMC.


29/04

Urgent

Secret 'A' kindly provide the details of water tanks deployed & received from other ULBs on loan basis to tackle the situation.
AE(MV) 24/04/25 - bmt vb. 20/04/25

30/04

জি-১০



নথি বিষয়-

আদেশ এবং মন্তব্য ধারাবাহিক-

পাতা- (3)

A.E(M.V.);

Report is placed to you for your
Kind perusal and necessary action

Ag
05/05/2

Secretary
~~Secretary~~

As directed at prepage, report (Fltg-R) is
placed for kind perusal.

Submitted for necessary action, please.

Hand
A.E(M.V.)
05/05/25

Resource Mobilization for water supply by water tankers -

Details:

Sl. No.	Water Tankers	Capacity	Quantity	
1.	Howrah Municipal Corporation	1200 Litre	20 Nos.	
2.	Howrah Municipal Corporation	2000 Litre	6 Nos.	
3.	Kolkata Municipal Corporation	3000 Litre	15 Nos.	4
4.	Uttarpara Municipality	800 Litre	5 Nos.	4000 Litre
5.	Shrirampur Municipality	2000 Litre	6 Nos.	12000 Litre
6.	Konnagar Municipality	2000 Litre	2 Nos.	4000 Litre
Total				105800 Litre

Water Supplied through water tankers: -

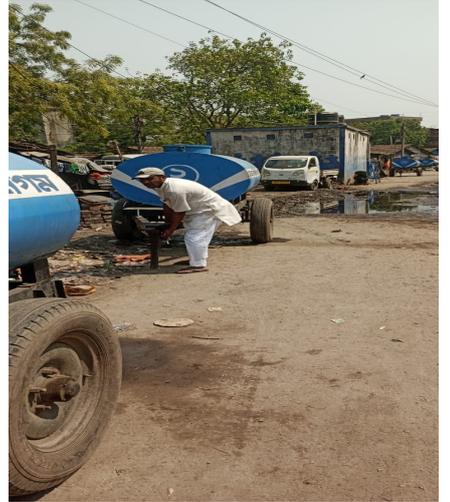
Date	Quantity of water supplied through Tankers	Locations
20.03.25	63000 Litre	North Howrah, Shibpur and Bhagar area
21.03.25	150800 Litre	North Howrah, Central Howrah, Shibpur and Bhagar area
22.03.25	141200 Litre	North Howrah, Central Howrah, Shibpur and Bhagar area
23.03.25	137600 Litre	North Howrah, Shibpur and Bhagar area
24.03.25	42800 Litre	North Howrah, Shibpur and Bhagar area
25.03.25	45200 Litre	North Howrah, Shibpur and Bhagar area
26.03.25	21600 Litre	North Howrah, Shibpur and Bhagar area
27.03.25	31200 Litre	North Howrah, Shibpur and Bhagar area
28.03.25	24000 Litre	North Howrah, Shibpur and Bhagar area
29.03.25	20400 Litre	North Howrah, Shibpur and Bhagar area
30.03.25	20400 Litre	North Howrah, Shibpur and Bhagar area
31.03.25	25200 Litre	North Howrah, Shibpur and Bhagar area
01.04.25	26400 Litre	Bhagar area
02.04.25	18000 Litre	Bhagar area
03.04.25	23600 Litre	Bhagar area
04.04.25	20000 Litre	Bhagar area
05.04.25	11600 Litre	Bhagar area
06.04.25	22800 Litre	Bhagar area
07.04.25	22000 Litre	Bhagar area
08.04.25	17600 Litre	Bhagar area
09.04.25	20400 Litre	Bhagar area
10.04.25	17200 Litre	Bhagar area
11.04.25	17600 Litre	Bhagar area
12.04.25	11600 Litre	Bhagar area
13.04.25	4400 Litre	Bhagar area
14.04.25	5600 Litre	Bhagar area
15.04.25	1200 Litre	Bhagar area
16.04.25	8000 Litre	Bhagar area
17.04.25	11200 Litre	Bhagar area
18.04.25	11600 Litre	Bhagar area
19.04.25	9200 Litre	Bhagar area

Agg.
05/05/25

L. Khan
05/05/20







Action Taken Report in connection with NOTESHEET of Secretary , Howrah Municipal Corporation of point (iii) " Seeking Report from the Water Supply Department along with required Photographs regarding steps taken by HMC & the KMDA for restoration of the Damaged Water Supply line of that area. Report on restoration of water supply from Padmapukur Water Treatment Plant."

The following steps are taken in connection with massive land slide at the Belgachia Trenching Ground that occurred on 21-03-2025 severely affecting the main water supply line coming from Padmapukur, WTP which firstly supplies water to KONA UGR, OLABIBITALA UGR TIKIAPARA UGR , BELGACHIA UGR and after passing through Belgachia Trenching Ground , it supplies water to BHATTANAGAR UGR and SALKIA UGR.

- i) Initially the 1200 dia pipe line has been capped by blank flange before the trenching ground for disconnecting the line and thus the water supply of KONA UGR, OLABIBITALA UGR, TIKIAPARA UGR and BELGACHIA UGR were restored within 23-03-2025. The remaining two (02) nos UGR ie BHATTANAGAR UGR and SALKIA UGR were still disrupted till that time.
- ii) Considering the poor condition of the pipes at Belgachia Trenching Ground, a scheme for alternative diversion route of approx. length 4.0 KM passing through Benaras Rd, Bamangachi Bazar , 'A' road and finally connected to the existing 1200 pipe at Dhobi Ghat was already been executed by KMDA before the date of incident.

To restore water supply for Bhattanagar and Salkia zones , an interconnection between new diverted 1200 pipe line and old existing 1200 pipe line was required at Belgachia Petrol Pump. The interconnection was done and the complete water supply was restored on 24-03-2025 onwards.

- iii) Due to this massive land slide, few slum areas of Belgachia Trenching Ground was disrupted which has also been restored in due time.

GR. Saha
24.03.25

Superintending Engineer
In Charge of

Executive Engineer, North Division , W&S KMDA

*Read for KMDA. High e-mail.
Kindly endorse for HMC side p.
lgr
24/03/25*

O.S. (W), HMC.









Google

Biradingi, Benaras Rd, opposite of
hemchand High school, Bamangachi,
Salkia, Howrah, West Bengal 71108, India

Latitude: 22.60402200

Longitude: 88.32236288

23/03/2025 07:10 AM GMT+05:30











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Urgent
Asst (Law)
27/5
24/05

30

Office of the Chief Engineer
Water & Sanitation Sector, KMDA
Unnayan Bhawan, Block-C, 1st Floor, Kolkata-700091

**Kolkata
Metropolitan
Development
Authority**

No-245/W&S/KMDA/G-320

Date-21.05.2025

To
The Commissioner
Howrah Municipal Corporation
4, M.G.Road, Howrah-711 101.

Sub: Action taken report and Plan of Action of OA No.54/2025/EZ before the Hon'ble NGT in connection with the Belgachia Trenching Ground of the HMC [point (ii) "Report on restoration of water supply from Padmapukur Water Treatment Plant"]

Ref: Memo No. 01/Gen (S.C. Cell)/Commr./2025-26 dated: April 16, 2025 of the Commissioner, Howrah Municipal Corporation.

Madam,

I am sending herewith an action taken report on restoration of water supply from Padmapukur Water Treatment Plant in the context of the recent landslide at Belgachia Trenching Ground and its vicinity.

This is submitted for your information and records.

Yours faithfully

Chief Engineer
Water & Sanitation Sector
KMDA



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 02/Gen (S.C. Cell)/Commr./2025-26

Dated : April 16, 2025.

To,
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Sub : Seeking Report regarding Belgachia Dump yard in connection with OA Reg.

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Thanking you,

Yours faithfully

Commissioner
Howrah Municipal Corporation

Endt. No. 02/1(6)/Gen (S.C. Cell)/Commr./2025-26

Dated : April 16, 2025.

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2. The Sr. Special Secretary, UD&MA Dept., Govt. of West Bengal;
3. The Secretary, HMC;
4. The OSD (Cons), HMC;
5. The OSD (Law), HMC - With request to keep our Ld. Counsel apprised on the matter;
6. Dept. Guard File.

Commissioner
Howrah Municipal Corporation

Sub: Action taken report and Plan of Action of OA No.54/2025/EZ before the Hon'ble NGT in connection with the Belgachia Trenching Ground of the HMC [point (ii) "Report on restoration of water supply from Padmapukur Water Treatment Plant]

Ref: Memo No. 01/Gen (S.C. Cell)/Commr./2025-26 dated: April 16, 2025 of the Commissioner, Howrah Municipal Corporation.

Apropos the above subject matter and in compliance of the interim Order dated 28.03.2025 of the Hon'ble NGT in the instant OA No. 54/2025/EZ an Action Taken Report is as follows:

The following steps are taken in connection with massive land slide at the Belgachia Trenching Ground that occurred on 19-03-2025 severely affecting the main water supply line coming from Padmapukur, Water Treatment Plant which firstly supplies water to Kona UGR, Olabibitala UGR, Tikiapara UGR, Belgachia UGR and after passing through Belgachia Trenching Ground it supplies water to Bhattanagar & Salkia UGR respectively.

Considering the gravity of the situation, KMDA has invited short period tender notice for processing and disposal of balance works in 2 (two) packages as follows:

- (a) Emergent repairing and replacement work including laying and interconnections of various diameter Water pipelines (via alternative route) which has been severely damaged in multiple places due to the sudden collapse of Belgachia Dumping Ground.

Initially the 1200 dia pipe line has been capped by blank flange before the trenching ground for disconnecting the line (Place of incident) and thus the water supply of Kona UGR, Olabibitala UGR, Tikiapara UGR and Belgachia UGR were restored within 23-03-2025. The remaining two (02) nos UGR i.e. Bhattanagar UGR and Salkia UGR were still disrupted till that time.

Considering the poor condition of 1200 mm dia. Clear water pumping pipe line at Belgachia Trenching Ground, a scheme for alternative diversion route of approx. length 4.0 KM passing through Benaras Road, Bamangachi Bazar, 'A' road and finally connected with the same existing pipe line at Dhobi Ghat was already been executed by KMDA before the date of incident.

To restore the water supply for remaining part at Bhattanagar and Salkia areas, an interconnection between new diverted 1200 mm pipe and old existing 1200 mm pipe was required at Belgachia more.

The interconnection work was done on emergent basis and the complete water supply was restored on 24-03-2025 onwards.

- (b) Emergent restoration and pipe laying works at Ward No-7, of HMC area, Ward No-35 of Bally area and Direct Street tap connection to the adjacent area of Belgachia Dumping Ground.

At this Belgachia Dumping ground area, several cracks, leakage and damages at 400 mm dia MS pipe has been reported which disrupts the water supply of surrounding area near Belgachia Dumping Gropund.

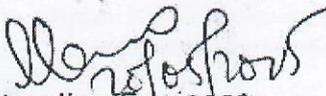
The 400 mm dia. MS line supplies water from Belgachia UGR to ward- 7 of Salkia Howrah, Ward no-35 of Bally area and direct street tap connection to the adjoining area of Belgachia Dumping ground.

Due to this disruption of 400 mm diameter line, the entire ward- 7 of Salkia Howrah, Ward no-35 of Bally area is out of drinking water from the day of landslide ie 19-03-2025.

The entire incident causes public outrage and lot of hues and cries has been seen among the residents of this area.

To restore the water supply of that areas, repairing and replacement of the pipeline has been done at several places which includes laying of 300 dia MS line approximately 350 metre length, HDPE line approximately 400 metre length, fixing of different diameter end caps at different places, repairing of old valves at different places, interconnection of pipes of different diameter.

The new pipe laying works including other associate works was done on urgent basis and full water supply was restored at those areas on 28-04-2025 onwards.


 Superintending Engineer
 West Circle
 W & S Sector, KMDA


 Chief Engineer
 W. & S. Sector
 KMDA



Office of the Chief Engineer, SD- Sector, KMDA
Unnayan Bhawan, 5th floor, Salt Lake city
Kolkata-700 091

**Kolkata
Metropolitan
Development
Authority**

No: - 42/KMDA/CE/SD/E-24

Dated:- 21/05/2025

To:-

1. The Commissioner,
Howrah Municipal Corporation
2. Smt. Nandini Ghosh, IAS,
Senior Special Secretary to the Govt. of West Bengal,
Deptt. Of UD&MA, Nagarayan, DF-8, Sec-I, Salt Lake

Sub:- Action taken report and plan of action of Original Application no.54/2025/EZ before the Hon'ble NGT In connection with the Belgachia Trenching Ground of the HMC-(SD Part Only)

Ref:- Memo No. 02/Gen(S.C. Cell)/Commr./25-26 dated:- 16/04/2025
Commissioner, Howrah Municipal Commissioner

Sir/Madam,

Enclosed, please find herewith the plan of for compliance of Drainage network at the Belgachia Trenching Ground (BGT).

Encl:- As stated

yours faithfully,


Chief Engineer,
SD Sector, KMDA

No: - 42/1(1)/KMDA/CE/SD/E-24

Dated: - 21/05/2025

Copy forwarded for kind information please

1. The Chief Executive Officer, KMDA


Chief Engineer,
SD Sector, KMDA



**Kolkata
Metropolitan
Development
Authority**

Sub: Action taken report and Plan of Action of Original Application No.54/2025/EZ before the Hon'ble NGT in connection with the Belgachia Trenching Ground of the HMC- (SD part only)

Ref: Memo No. 01/Gen (S.C. Cell)/Commr./2025-26 dated: 16/04/2025 of the Commissioner, Howrah Municipal Corporation

Apropos the above subject matter and in compliance of the interim Order dated 28.03.2025 of the Hon'ble NGT in the instant OA No. 54/2025/EZ, an **Action Taken Report** is as follows:

Plan of Action for compliance of Drainage network at the Belgachia Trenching Ground (BGT):

1. Stagnant water has been effectively drained by cutting earthen drain, bringing significant relief to the residents of Wards 7, 8, and 9 from prolonged water logging and associated hardships.

At present, comprehensive and permanent restoration work is in progress in full swing. In the B Road and C Road areas, underground installation of 1600 mm diameter NP3 pipes is being executed on a war footing to ensure long-term drainage solutions.

The work in the C Road area is scheduled for completion by 25th May, while the B Road section will be fully completed by 7th June 2025.

2. Construction of Micro tunneling work of 500mm DIA (OD) HDPE GRADE PE100 PN10 of 120m length by TRENCHLESS METHOD (HDD) at Belgachia Trenching ground to evacuate waste water through pumping to oxidation pond of the ward nos 7 and 9(part). Work already completed
3. Renovation of existing drainage pumping station will be taken up shortly.

 20/5/2025
Superintending Engineer
FAWS-II, W & S Sector
KMDA

Department of Urban Development & Municipal Affairs
Nagarayan
DF-8, Sector - 1, Salt Lake, Kolkata - 700064

No. UDMA-15011(15)/3/2025-LS-MA SEC-Dept. of UDMA /59(2)

Date: 02.05.2025

From : Smt. Nandini Ghosh, IAS,
Senior Special Secretary to the Govt. of West Bengal.

To :
1. The Chief Executive Officer, KMDA.
2. The Director, SUDA.

Sub: Hon'ble NGT matter being Original Application No.54/2025/EZ [In Re "Howrah dumpyard cannot take any more waste: Experts"- News item published in The Times of India, dt. 24.03.2025, Kolkata]

Ref : Hon'ble NGT order dated 28.03.2025

Sir,

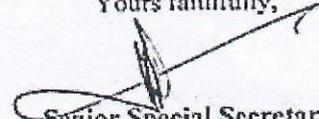
With reference the above subject matter, I am directed to forward herewith the copy of the order dated 28.03.2025 passed by Hon'ble NGT in matters being OA 54/2025/EZ along with the copy of letters as received from HMC and the copy of the affidavit dated 16.04.2025 filed by the applicant (as available at the official website of the Hon'ble NGT) for your kind information and taking necessary action for compliance of the orders and directions of the HINGT.

Considering the importance of the matter, as it may be of utmost importance, I am further directed to request your good office that in compliance with the orders and directions of Hon'ble NGT and with reference to the letters dated 16.04.2024 and 24.04.2025 as communicated by HMC (copy enclosed) to kindly provide an Action Taken Report with an intimation to this Department as earliest.

This letter has been issued as per kind approval of the Department of UD & MA, GoWB.

Encls: As stated

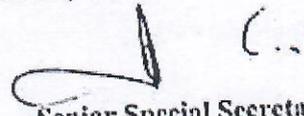
Yours faithfully,


Senior Special Secretary

to the Government of West Bengal

No. UDMA-15011(15)/3/2025-LS-MA SEC-Dept. of UDMA /59(2)/1(4) Date: 02.05.2025
Copy forwarded for kind information to:

1. The Special Law Officer, UD & MA Department.
2. Sr. PS to the Principal Secretary, UD & MA Department.
3. Sr. PS to the Senior Special Secretary, UD & MA Department
4. Law Cell, KMDA.


Senior Special Secretary

to the Government of West Bengal

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 02/Gen (S.C. Cell)/Commr./2025-26

Dated : April 16, 2025.

To,
The District Magistrate
Howrah.

Sub : Seeking Report regarding Belgachia Dump yard in connection with OA Reg.

Madam,

Apropos of the above and pursuant to your letter communicated vide Memo No. 100/Env./ Howrah, dated 07.04.2025 on the captioned subject, it may kindly be noted that since the Hon'ble NGT, EZ in their interim Order dated 28.03.2025 has inter-alia directed the HMC for submission of an Action Taken Report with regard to photographs on record and the current scenario which includes inter-disciplinary multi-stakeholder involvement, viz SWM, Drainage & Sewerage, Water Supply, Rehabilitation, etc., we are on the job of seeking sectoral reports for preparation of a comprehensive ATR within the stipulated period for compliance of the Hon'ble NGT's above direction and a copy of the same will be shared as soon as the same is prepared please.

Further, as the ATR could not be completed without inclusion of the compensation and rehabilitation package provided / to be provided on short-term and long-term basis by the Dist. Administration to the affected beneficiaries of that area, a report to that effect may kindly be shared with us with required photographs etc. along-with the decision taken, if any, for finding an alternative site for processing the daily generated fresh municipal solid waste of the HMC area in near future considering the permanent stoppage of dumping at the Belgachia Trenching Ground following the incident of recent disaster.

Thanking you,

Yours faithfully

Commissioner

Howrah Municipal Corporation

Dated : April 16, 2025.

Endt. No. 02/1(6)/Gen (S.C. Cell)/Commr./2025-26

Copy forwarded for favour of information :

1. The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
2. The Sr. Special Secretary, UD&MA Dept., Govt. of West Bengal;
3. The Secretary, HMC;
4. The OSD (Cons), HMC;
5. The OSD (Law), HMC - With request to keep our Ld. Counsel apprised on the matter;
6. Dept. Guard File.

Commissioner

Howrah Municipal Corporation